

(A2)

O.A. No. 431 of 1991 (L)

Dated: 10.7.92

Hon'ble Mr. S.N. Prasad, J.M.

Case called out several times at interval,
none responds on behalf of either of the parties.
Put up this case again after lunch. *to day.*

(rka)

J.M.

Hon'ble Mr. S.N. Prasad, J.M.

case called out again after lunch, none
responds on behalf of either of the parties
despite repeated calls at intervals. This is
noteworthy that on the last date also, the
applicant was absent and none responded
on behalf of the applicant and the counsel
for the respondents was present. It appears
that the applicant has got no interest to prosecute
the case. Hence the application of the applicant
is dismissed for want of prosecution and
for default of the ~~applicant~~ applicant?


10.7.92.
J.M.

(RKA)